

Monthly Information Bulletin on Corporate Sector

February 2017

Government of India

Ministry of Corporate Affairs

5th Floor, 'A' Wing, Shastri Bhawan

New Delhi-110001.

HIGHLIGHTS

I. REGISTERED COMPANIES AS ON 28TH FEBRUARY 2017

1. The total number of companies registered in the country as on 28th February 2017, stood at 1,629,867. Of them, 301,413 companies were closed; 813 companies were assigned dormant status as per the Companies Act, 2013; 138,229 companies have not filled their statutory annual filing for 3 years consecutively; 5,700 companies were under liquidation; 25,345 companies were in the process of being struck-off and 272 companies were in the process of being re-activated. Taking the above into account, there were 1,158,095 active companies as on 28th February, 2017.

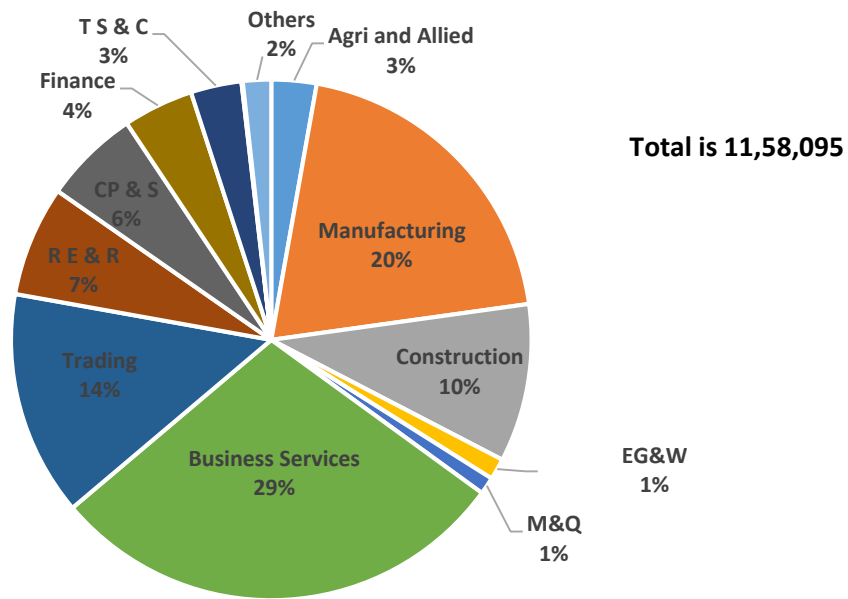
2. Out of the 301,413 closed companies, about 10,316 companies were liquidated/dissolved; 262,670 companies were defunct (and hence struck-off); 18,894 companies were amalgamated/ merged with other companies; 9,533 companies were converted to LLP and LLD. **Table-1.1** presents the summary picture of companies count as on 28th February 2017.

3. Out of the 1,151,012 active companies limited by shares; 1,086,721 were Private and 64,291 were Public companies, segregated into 6,707 Listed and 57,584 Unlisted Companies (**Table 1.2**).

4. State/UT-wise distribution of registered companies indicates that Maharashtra has the highest number of companies (326,129), followed by Delhi (300,537) and West Bengal (192,080). Similarly, amongst 'Active Companies', Maharashtra has the maximum number of active companies (239,028), followed by Delhi (215,765) and West Bengal (140,510) as on 28th February, 2017 (**Table-1.3**).

5. Economic-activity wise classification of active companies reveals that highest number of companies are in Business Services (333,880) followed by Manufacturing (231,485), Trading (162,028) and Construction (113,752). Business Services comprise of Information Technology, Research & Development and other business activities (such as law, audit & accounts and consultancy, etc. (**Table-1.4 and Chart 1.1**).

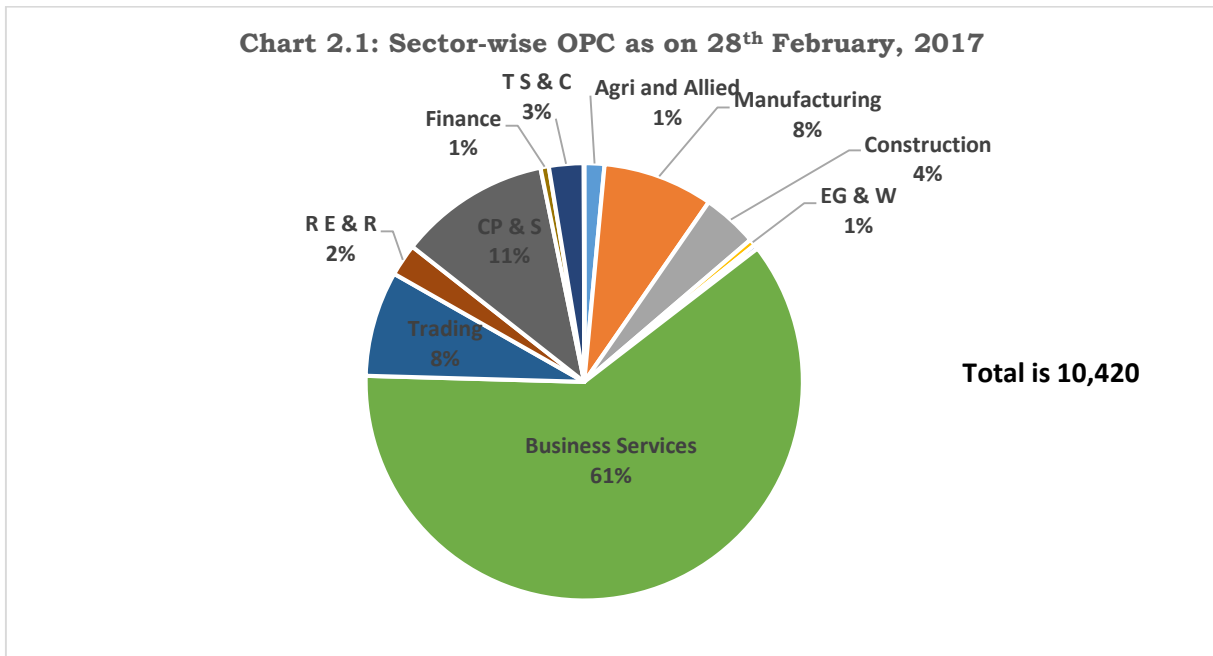
Chart 1.1: Sector-wise Active Companies as on 28th February,2017



'M&Q' is Mining & Quarrying, 'TS&C' is Transport, Storage and Communication, and 'CP&S' is Community, Personal & Social Services, 'RE&R' is Real Estate and Renting, 'EG&W', is Electricity Gas & Water , 20,328 active companies (Others) are having invalid Economic Activity (NIC-2004) Code.

II. ONE PERSON COMPANY

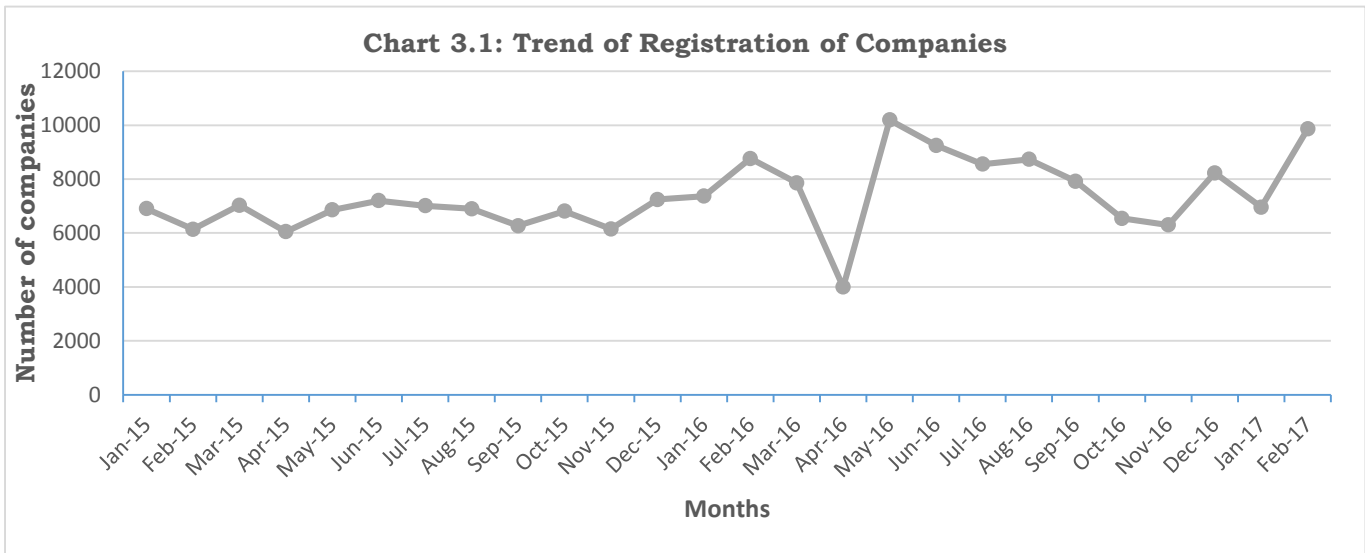
6. Up to 28th February 2017, a total number of 10,420 One Person Companies (OPCs) were registered with collective authorized capital of Rs. 268.80 crore. Economic activity wise classification of OPCs up to 28th February 2017 reveals that the highest number of OPCs are in Business Services (6,344) followed by Community, Personal & Social Services (1,165), Manufacturing (850) and Trading (811) **(Chart 2.1)**. During the month of February 2017, a total of 476 OPC were registered with authorized capital of Rs. 10.17 crore. Economic activity wise classification of OPC during the month reveals that highest number of 317 OPCs were registered in Business Services, followed by 42 in Community, Personal & Social services and 34 in Manufacturing **(Table 2.1)**.



'EG&W' is Electricity, Gas and Water, 'TS&C' is Transport, Storage and Communication, 'CP&S' is 'Community, personal & Social Services', 'RE&R' is Real Estate and Renting.

III. TREND OF REGISTRATION OF NEW COMPANIES

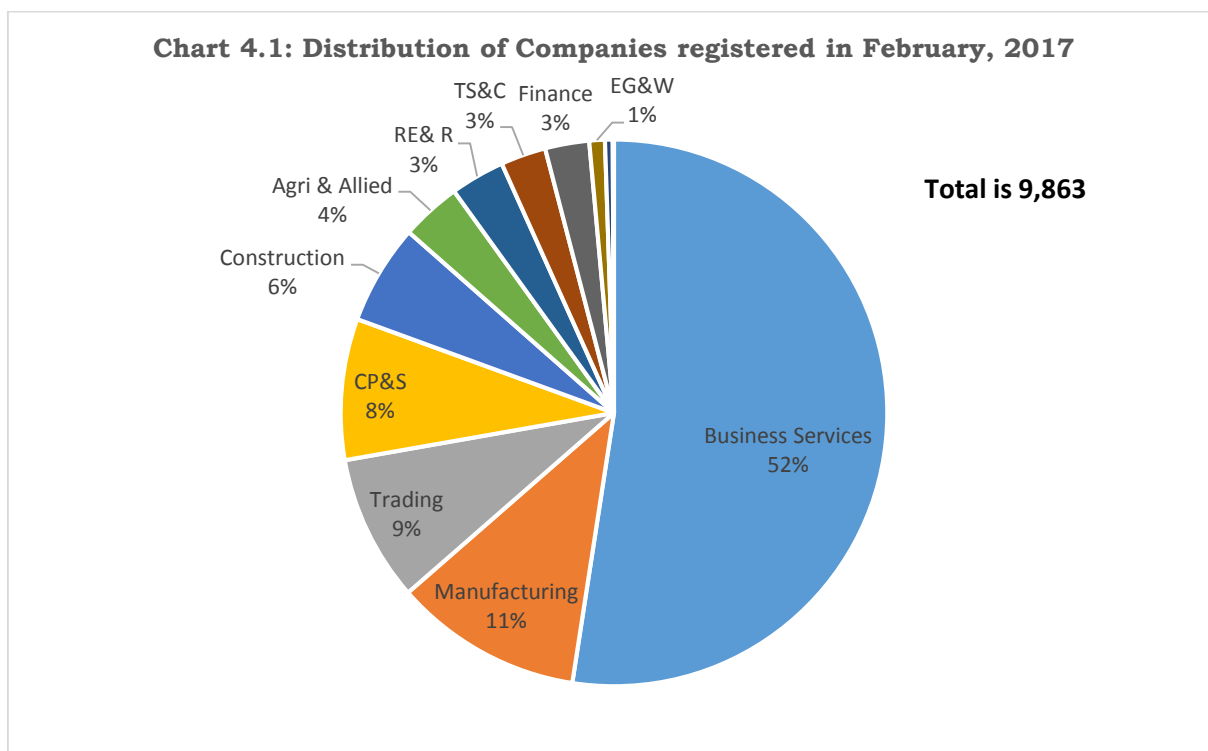
7. An analysis of registration of new companies during January 2015 to February 2017 indicates that monthly registration of companies has increased after hitting its lowest of 3,994 in April 2016 (**Chart 3.1**). A total of 9,863 companies were registered in February 2017 as compared to 8,764 in February 2016. A significant increase (42%) in registration of companies has been witnessed in February 2017 over the previous month (**Table3.1**).



IV. REGISTRATION OF NEW COMPANIES DURING FEBRUARY 2017

8. During the month of February 2017 a total of 9,863 companies were registered with collective authorized capital of Rs. 2,284.40 crore. Of them 9,827 companies were registered as Companies Limited by Shares with authorized capital of Rs. 2,284.37 crore; 36 companies were registered as Limited by Guarantees with authorized capital of Rs. 3 lakh (**Table-4.1**).

9. Economic-activity wise classification of companies registered during February 2017 (**Table-4.2 and Chart 4.1**) reveals that the predominant share of companies are in Business Services (5,172) followed by Manufacturing (1,099), Trading (853), Community, personal & Social Services (823) and Construction (584).



'EG&W' is Electricity, Gas and Water, 'TS&C' is Transport, Storage and Communication, 'CP&S' is Community, personal & Social Services, 'RE&R' is Real Estate and Renting

10. During February 2017, 1,736 (17.60%) companies were registered in Maharashtra, followed by 1,592 (16.14%) in Delhi, and 915 (9.28%) in Uttar Pradesh (**Table-4.3**).

Table 1.1 Summary Statement on Companies in India as on 28th February, 2017		
1	Companies Registered as on 28th February, 2017	1,629,867
2	Number of Closed Companies	301,413
<i>i</i>	<i>No. of Companies Liquidated/Dissolved</i>	10,316
<i>ii</i>	<i>No. of Companies Defunct/ Struck-off (Section 560)</i>	262,670
<i>iii</i>	<i>No. of Companies Amalgamated/merged</i>	18,894
<i>iv</i>	<i>No. of Companies Converted to LLP</i>	9,533
<i>v</i>	<i>No. of Companies Converted to LLD</i>	4,791
3	Number of Companies lying dormant u/s 455 of Companies Act, 2013	813
4	Number of Companies lying inactive u/s 455 of Companies Act, 2013	138,229
6	Number of Companies which are under process of closure	31,045
7	Number of Companies lying AIPG (Active in Progress)	272
Number of Active companies		1,158,095
Of which		
Companies Limited by Shares		1,151,012
Companies Limited by Guarantee		6,696
Unlimited Company		387

Note:

1. AIPG (Active in Progress): A dormant company is allowed 21 days window period by the Ministry to complete its pending annual filings. During this period the status of company remains Active in Progress.
2. Under Section 560 of the Companies Act, 1956 Registrar of Companies is empowered to strike off the names of defunct companies. This is different from liquidation of Companies (either by Tribunal or Voluntary).

Table 1.2 : Active Companies Limited by Shares as on 28th February, 2017				
Sl. No.	Companies Limited by Shares	Government	Non-Government	Total
1	Public Limited	1,143	63,148	64,291
<i>Of which</i>				
<i>i</i>	<i>Listed</i>	64	6,643	6,707
<i>ii</i>	<i>Unlisted</i>	1,079	56,505	57,584
2	Private Limited	460	1,086,261	1,086,721
<i>Of which</i>				
	One Person Company	-	10,420	10,420
Total		1,603	1,149,409	1,151,012

Table 1.3 : State/UT-wise Status of Companies Registered as on 28th February, 2017

Sl. No.	State	Registered	Closed	Annual filings not done for 2 years	Dormant	Under Liquidation	Under Struck-off	AIPG	Active
1	AN Islands	342	6	46	-	-	2	2	286
2	Andhra Pradesh	25,100	2,222	5,358	5	50	329	5	17,131
3	Arunachal Pradesh	516	241	9	1	2	59	-	204
4	Assam	9,954	2,843	170	-	14	1,151	2	5,774
5	Bihar	25,031	3,314	1,206	18	41	3,150	4	17,298
6	Chandigarh	13,538	4,309	1,089	5	69	44	-	8,022
7	Chattisgarh	8,602	1,183	242	3	1	19	2	7,152
8	Dadra & Nagar Haveli	470	49	50	-	-	7	-	364
9	Daman and Diu	346	64	22	1	3	36	-	220
10	Delhi	300,537	52,001	28,050	173	776	3,751	21	215,765
11	Goa	7,836	1,568	438	1	11	652	-	5,166
12	Gujarat	89,030	16,542	10,787	18	596	2,594	44	58,449
13	Haryana	33,536	3,266	2,099	60	41	493	1	27,576
14	Himachal Pradesh	5,306	1,293	407	2	22	84	-	3,498
15	Jammu & Kashmir	4,504	644	973	-	17	77	-	2,793
16	Jharkhand	10,143	654	606	2	12	699	1	8,169
17	Karnataka	94,080	16,526	7,830	35	521	824	67	68,277
18	Kerala	42,804	11,136	2,177	81	305	173	21	28,911
19	Lakshadweep	14	-	2	-	-	-	-	12
20	Madhya Pradesh	33,178	8,198	1,301	10	82	137	-	23,450
21	Maharashtra	326,129	49,552	33,499	107	1,391	2,507	45	239,028
22	Manipur	495	154	17	-	-	33	1	290
23	Meghalaya	968	335	13	-	2	65	-	553
24	Mizoram	116	56	7	-	-	7	-	46
25	Nagaland	516	264	25	-	1	33	-	193
26	Odisha	21,014	5,676	563	44	61	18	6	14,646
27	Puducherry	2,924	1,181	227	-	13	1	-	1,502
28	Punjab	27,890	9,025	2,001	12	125	107	-	16,620
29	Rajasthan	50,643	8,935	1,373	20	74	2,143	6	38,092
30	Sikkim	2	-	-	-	-	-	-	2
31	Tamil Nadu	126,404	30,111	15,343	51	331	1,462	20	79,086
32	Telangana	88,980	7,911	17,120	15	229	1,539	13	62,153
33	Tripura	397	85	5	-	-	36	-	271
34	Uttar Pradesh	80,634	13,185	4,312	38	217	889	9	61,984
35	Uttarakhand	5,808	804	82	1	15	304	-	4,602
36	West Bengal	192,080	48,080	780	110	678	1,920	2	140,510
Total		1,629,867	301,413	138,229	813	5,700	25,345	272	1,158,095

Note: AIPG (Active in Progress): A dormant company is allowed 21 days window period by the Ministry to complete its pending annual filings. During this period the company remains Active in Progress.

**Table 1.4: Economic Activity-wise Active Companies as on 28th February, 2017
(Authorized Capital in Rs. Crore)**

Sl. No.	Economic Activity	Private		Public		Total	
		Number	Authorized Capital	Number	Authorized Capital	Number	Authorized Capital
I	Agriculture and Allied Activities	29,576	19,740.54	2,895	33,449.52	32,471	53,190.07
II	Industry	347,484	867,577.15	25,423	2,102,361.83	372,907	2,969,938.98
1	<i>Manufacturing</i>	214,016	496,112.16	17,469	780,677.25	231,485	1,276,789.41
i	<i>Metals & Chemicals, and products thereof</i>	76,456	185,780.84	7,523	301,850.25	83,979	487,631.09
ii	<i>Machinery & Equipments</i>	50,508	190,231.59	3,240	367,071.03	53,748	557,302.62
iii	<i>Textiles</i>	29,528	35,005.15	2,580	43,613.70	32,108	78,618.85
iv	<i>Food stuffs</i>	27,975	51,553.69	2,489	37,787.87	30,464	89,341.55
v	<i>Paper & Paper products, Publishing, printing and reproduction of recorded media</i>	14,068	13,335.89	814	15,339.41	14,882	28,675.30
vi	<i>Others</i>	10,406	13,572.01	479	12,014.14	10,885	25,586.15
vii	<i>Leather & products thereof</i>	2,644	3,384.65	176	1,867.72	2,820	5,252.37
viii	<i>Wood Products</i>	2,431	3,248.35	168	1,133.13	2,599	4,381.48
2	<i>Construction</i>	108,336	184,940.52	5,416	238,358.42	113,752	423,298.94
3	<i>Electricity, Gas & Water companies</i>	13,493	148,729.11	1,817	1,032,152.74	15,310	1,180,881.84
4	<i>Mining & Quarrying</i>	11,639	37,795.37	721	51,173.42	12,360	88,968.79
III	Services	696,701	882,775.90	35,688	1,338,793.25	732,389	2,221,569.15
1	<i>Business Services</i>	323,320	332,826.89	10,560	471,423.44	333,880	804,250.33
2	<i>Trading</i>	155,624	181,147.12	6,404	103,735.35	162,028	284,882.46
3	<i>Real Estate and Renting</i>	75,455	72,359.80	4,014	34,482.94	79,469	106,842.75
4	<i>Community, personal & Social Services</i>	65,007	78,057.75	3,877	130,754.73	68,884	208,812.48
5	<i>Finance</i>	41,488	162,841.14	9,186	307,523.88	50,674	470,365.02
6	<i>Transport, storage and Communications</i>	35,042	53,053.31	1,502	245,620.47	36,544	298,673.78
7	<i>Insurance</i>	765	2,489.89	145	45,252.45	910	47,742.33
IV	Others	18,345	34,760.93	1,983	113,023.43	20,328	147,784.36
Total		1,092,106	1,804,854.53	65,989	3,587,628.03	1,158,095	5,392,482.56

Companies having invalid Economic Activity (NIC-2004) Code have been categorized as Others.

Table 2.1: Economic Activity-wise One Person Company**(Authorized Capital in Rs. Lakhs)**

Sl. No.	Economic Activity	Up to 28.02.2017		During February 2017	
		Number	Authorized Capital	Number	Authorized Capital
I	Agriculture and Allied Activities	155	574.20	9	26.60
II	Industry	1,362	4,708.95	51	115.25
1	<i>Manufacturing</i>	850	2,693.30	34	66.75
2	<i>Construction</i>	427	1,733.15	17	48.50
3	<i>Electricity, Gas & Water companies</i>	51	173.50	-	-
4	<i>Mining & Quarrying</i>	34	109.00	-	-
III	Services	8,901	21,546.58	416	874.85
1	<i>Business Services</i>	6,344	13,908.92	317	650.25
	<i>Community, personal & Social Services</i>	1,165	3,117.74	42	76.00
2	<i>Trading</i>	811	2,514.02	33	85.50
3	<i>Real Estate and Renting</i>	248	860.30	9	17.10
4	<i>Transport, storage and Communications</i>	268	668.60	11	20.00
5	<i>Finance</i>	64	467.00	4	26.00
6	<i>Insurance</i>	1	10.00	-	-
IV	Others	2	50.00	-	-
	Total	10,420	26,879.73	476	1,016.70

Table 3.1: Number of Companies and LLPs Registered during the months

Month	Public Companies	Private Companies	Total Companies
Jan-15	144	6,758	6,902
Feb-15	129	6,009	6,138
Mar-15	308	6,723	7,031
Apr-15	156	5,896	6,052
May-15	132	6,725	6,857
Jun-15	148	7,052	7,200
Jul-15	127	6,886	7,013
Aug-15	129	6,769	6,898
Sep-15	137	6,131	6,268
Oct-15	119	6,688	6,807
Nov-15	110	6,040	6,150
Dec-15	151	7,093	7,244
Jan-16	150	7,217	7,367
Feb-16	177	8,587	8,764
Mar-16	283	7,578	7,861
Apr-16	48	3,946	3,994
May-16	178	10,017	10,195
Jun-16	157	9,095	9,252
Jul-16	162	8,391	8,553
Aug-16	162	8,572	8,734
Sep-16	135	7,788	7,923
Oct-16	107	6,435	6,542
Nov-16	123	6,178	6,301
Dec-16	154	8,078	8,232
Jan-17	126	6,832	6,958
Feb-17	175	9,688	9,863

Table 4.1: Registration of New Companies during February 2017
(Authorized Capital in Rs. Lakhs)

Sl. No.	Category	Government		Non-Government		Total	
		Number	Authorized Capital	Number	Authorized Capital	Number	Authorized Capital
1	Company Limited by Shares	8	155.00	9,819	228,282.35	9,827	228,437.35
i	OPC	-	-	476	1,016.70	476	1,016.70
ii	Private	1	-	9,177	166,540.08	9,178	166,540.08
iii	Public	7	155.00	166	60,725.57	173	60,880.57
2	Company Limited by Guarantee	1	-	35	3.00	36	3.00
i	Private	1	-	33	3.00	34	3.00
ii	Public	-	-	2	-	2	-
	Total	9	155.00	9,854	228,285.35	9,863	228,440.35

Table 4.2: Activity-wise New Companies Registered during February 2017
(Authorized Capital in Rs. Lakhs)

Sl. No.	Economic Activity	Government				Non-Government				Total	
		Private		Public		Private		Public		No.	Authorized Capital
		No.	Authorized Capital	No.	Authorized Capital	No.	Authorized Capital	No.	Authorized Capital		
I	Agriculture and Allied Activities	-	-	-	-	341	3,366.39	10	251.00	351	3,617.39
II	Industry	-	-	1	5.00	1,794	44,684.95	24	1,161.00	1,819	45,850.95
1	Manufacturing	-	-	-	-	1,088	36,940.10	11	859.00	1,099	37,799.10
i	Metals & Chemicals, and products thereof	-	-	-	-	285	8,478.90	5	826.00	290	9,304.90
ii	Machinery & Equipments	-	-	-	-	253	20,226.00	4	23.00	257	20,249.00
iii	Food stuffs	-	-	-	-	238	2,600.50	1	5.00	239	2,605.50
iv	Others	-	-	-	-	77	2,370.00	1	5.00	78	2,375.00
v	Textiles	-	-	-	-	134	2,291.00	-	-	134	2,291.00
vi	Paper & Paper products, Publishing, printing and reproduction of recorded media	-	-	-	-	77	873.70	-	-	77	873.70
vii	Leather & products thereof	-	-	-	-	18	90.00	-	-	18	90.00
viii	Wood Products	-	-	-	-	6	10.00	-	-	6	10.00
2	Construction	-	-	1	5.00	577	5,887.65	6	122.00	584	6,014.65
3	Electricity, Gas & Water Companies	-	-	-	-	86	1,518.20	5	125.00	91	1,643.20
4	Mining & Quarrying	-	-	-	-	43	339.00	2	55.00	45	394.00
III	Services	2	0.002	6	150.00	7,551	119,508.44	134	59,313.57	7,693	178,972.01
1	Business Services	1	0.002	5	50.00	5,121	64,817.46	45	51,843.07	5,172	116,710.53
2	Trading	-	-	1	100.00	837	8,187.78	15	571.00	853	8,858.78
3	Community, personal & Social Services	1	-	-	-	816	5,228.25	6	5,022.00	823	10,250.25
4	Real Estate and Renting	-	-	-	-	309	2,851.00	8	70.00	317	2,921.00
5	Transport, storage and Communications	-	-	-	-	264	2,917.00	-	-	264	2,917.00
6	Finance	-	-	-	-	198	35,405.95	59	1,797.50	257	37,203.45
7	Insurance	-	-	-	-	6	101.00	1	10.00	7	111.00
	Total	2	0.002	7	155.00	9,686	167,559.78	168	60,725.57	9,863	228,440.35

Table 4.3: State/UT-wise Registration of Companies during February 2017 (Authorized Capital in Rs. Lakhs)											
Sl. No	State/UT-Wise	Government				Non-Government				Total	
		Private		Public		Private		Public		No.	Authorized Capital
		No.	Authorized Capital	No.	Authorized Capital	No.	Authorized Capital	No.	Authorized Capital		
1	A&N Islands	-	-	-	-	3	16.00	-	-	3	16.00
2	Andhra Pradesh	-	-	-	-	244	27,794.85	3	135.00	247	27,929.85
3	Arunachal Pradesh	-	-	-	-	6	42.00	-	-	6	42.00
4	Assam	-	-	-	-	32	224.00	2	65.00	34	289.00
5	Bihar	-	-	-	-	300	2,336.00	3	25.00	303	2,361.00
6	Chandigarh	-	-	-	-	45	106.50	-	-	45	106.50
7	Chattisgarh	-	-	1	100.00	47	506.00	1	5.00	49	611.00
8	Dadra & Nagar Haveli	-	-	-	-	-	-	-	-	-	-
9	Daman and Diu	-	-	-	-	-	-	-	-	-	-
10	Delhi	-	-	-	-	1,569	16,639.48	23	1,424.07	1,592	18,063.55
11	Goa	-	-	-	-	19	49.50	-	-	19	49.50
12	Gujarat	1	0.002	1	10.00	431	19,039.05	10	1,425.00	443	20,474.05
13	Haryana	-	-	-	-	418	7,044.67	4	30.00	422	7,074.67
14	Himachal Pradesh	-	-	-	-	38	207.00	-	-	38	207.00
15	Jammu & Kashmir	1	-	-	-	32	146.00	1	5.00	34	151.00
16	Jharkhand	-	-	-	-	126	1,245.50	-	-	126	1,245.50
17	Karnataka	-	-	1	5.00	896	7,506.70	6	40,240.00	903	47,751.70
18	Kerala	-	-	-	-	276	2,148.50	14	345.00	290	2,493.50
19	Lakshadweep	-	-	-	-	-	-	-	-	-	-
20	Madhya Pradesh	-	-	-	-	248	1,644.80	2	10.50	250	1,655.30
21	Maharashtra	-	-	-	-	1,717	44,557.42	19	15,513.00	1,736	60,070.42
22	Manipur	-	-	-	-	7	52.00	-	-	7	52.00
23	Meghalaya	-	-	-	-	2	20.00	-	-	2	20.00
24	Mizoram	-	-	-	-	1	1.00	-	-	1	1.00
25	Nagaland	-	-	-	-	1	10.00	1	200.00	2	210.00
26	Odisha	-	-	-	-	152	1,666.65	4	75.00	156	1,741.65
27	Puduicherry	-	-	-	-	7	49.00	-	-	7	49.00
28	Punjab	-	-	-	-	93	967.10	-	-	93	967.10
29	Rajasthan	-	-	-	-	251	1,163.50	15	620.50	266	1,784.00
30	Sikkim	-	-	-	-	-	-	-	-	-	-
31	Tamil Nadu	-	-	4	40.00	647	13,061.54	4	218.00	655	13,319.54
32	Telangana	-	-	-	-	708	6,613.00	5	32.00	713	6,645.00
33	Tripura	-	-	-	-	5	27.00	-	-	5	27.00
34	Uttar Pradesh	-	-	-	-	891	6,227.80	24	202.50	915	6,430.30
35	Uttarakhand	-	-	-	-	59	1,267.26	1	10.00	60	1,277.26
36	West Bengal	-	-	-	-	415	5,179.95	26	145.00	441	5,324.95
Total		2	0.002	7	155.00	9,686	167,559.78	168	60,725.57	9,863	228,440.35

